

Setting up institutes to train data scientists

2911. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government plans to set up institutes to train and produce data scientists; and

(b) if so, the details of funds allocated for setting up such institutes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) No, Sir. There is no such scheme approved in Government to set up institutes to train and produce data scientists. Higher Educational Institutions are empowered to offer courses in data science in their academic programmes.

Performance of SSA in States

2912. SHRI P. BHATTACHARYA:

SHRI RAJMANI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of performance of the State Governments under the Sarva Shiksha Abhiyan (SSA) during the last three years;

(b) whether the implementation of SSA is constrained due to lack of funds;

(c) if so, the details thereof and the Government's reaction thereto;

(d) whether State Governments have asked for more funds under SSA; and

(e) if so, the Government's response thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, effective from 1st April, 2010, provides for free and compulsory education to every child of age six to fourteen years in a neighbourhood school till the completion of elementary education in all States and UTs except Jammu and Kashmir. Earlier the provisions of RTE Act were implemented through erstwhile scheme of Sarva Shiksha Abhiyan (SSA), which has been subsumed along-with Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) into the integrated scheme of Samagra Shiksha. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education,